

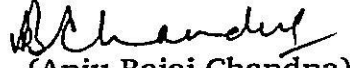
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE(PC ACT)(CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

In super-session of all earlier orders, the following Committee is hereby re-constituted at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

| S.No | Name of Committee | Name of the Judicial Officer/Member | Designated As |
|------|-----------------------------|--|---------------|
| 1 | Sexual Harassment Committee | Ms. Deepali Sharma, Special Judge (PC Act), ACB | Chairperson |
| | | Sh. Anil Antil, Special Judge (PC Act) (CBI) | Member |
| | | Ms. Jyoti Kler, Special Judge(PC Act)(CBI) | Member |
| | | Dr. Kavita, Assistant Professor, Environmental Science, Mata Sundri College for Women, University of Delhi, New Delhi-110002. Mob. No.9891465615 | Member |
| | | Ms. Arvinder Kaur, Senior Judicial Assistant, Copying Agency, RACC. | Member |

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.


(Anju Bajaj Chandna)
Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.


No.Committee/Gaz./RACC/2025/4991/c - 5078/c

Dated 4/4/2025

Copy forwarded for information and necessary action to :-

at 2-20 PM

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. The Website Committee, Tis Hazari Court, Delhi
5. The P.S. to the undersigned.
6. Dr. Kavita, Assistant Professor, Environmental Science, Mata Sundri College for Women, University of Delhi, New Delhi-110002.
7. Dr. Sadhna Gupta, Associate Professor, Department of Zoology, Dayal Singh Collage, University of Delhi, New Delhi w.r.t. your letter dated 30.05.2024.
8. Ms. Arvinder Kaur, Senior Judl. Assistant, Copying Agency, RACC, New Delhi.
9. All the Branch In-charges, RACC, New Delhi.
10. The Executive Engineer (Civil), PWD, RACC, New Delhi.
11. The Executive Engineer (Electrical), PWD, RACC, New Delhi.
12. The Lockup In-charge, RACC, New Delhi.
13. The Police Chowki In-charge, RACC, New Delhi.


Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.